

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34.

IA-1253/2024 in C.P.(IB)/840(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES:

Janakalyan Sahakari Bank Ltd.
(Through RP Mvk Ipe LLP)

Vs

Rukminidevi Murlidhar Inani

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Vedanshi Shah i/b Mahalakshmi Ganapathy, Ld. Counsel for RP present. Mr. Viraj Parikh i/b Mr. Harshal Damania, Ld. Counsel for the Respondent present.
2. Finally, one week's time is granted to the Personal Guarantor to file reply.
3. List this matter on 30.07.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)